

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
(DIVYANGJAN)  
LOK SABHA**

**UNSTARRED QUESTION NO.5752  
TO BE ANSWERED ON 03.04.2018**

**IRREGULARITIES IN SVNIRTAR**

**5752. SHRI RAHUL SHEWALE:  
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted any enquiry to unearth any irregularities in Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR) during each of the last three years and the current year;
- (b) if so, details thereof and outcome thereof and if not, the reasons therefor; and
- (c) the other steps taken/being taken by the Government to check the irregularities in SVNIRTAR along with achievement thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) The Government has not conducted any such enquiry in Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR) during last three years and the current year.
- (b) In view of (a) above, does not arise,
- (c) The Government periodically reviews the functioning of the National Institutes (NIs), by taking Review Meetings. In addition, performance of the NIs is regularly monitored by the respective Executive Councils and General Councils.

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